GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1210 ANSWERED ON:29.11.2011 MODERNISATION OF STATE POLICE FORCES SCHEME Chavan Shri Harischandra Deoram;Kanubhai Patel Jayshreeben;F Ramsinbhai Patalbhai:Sainuii Shri Kowase Marotrao;Sethi Shri A

Chavan Shri Harischandra Deoram;Kanubhai Patel Jayshreeben;Pathak Shri Harin;Patle Kamla Devi ;Punia Shri P.L. ;Rathwa Shri Ramsinhbhai Patalbhai;Sainuji Shri Kowase Marotrao;Sethi Shri Arjun Charan;Thomas Shri P. T.;Vijayan Shri A.K.S.;Viswanathan Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has recently reviewed the working of `Modernisation of State Police Forces Scheme`;

(b) if so, the outcome thereof;

(c) whether the attention of the Government has been drawn to the findings of the Comptroller and Auditor General on the above scheme which shows that funds were not released by the Union Government on several counts for many States between 2000â€"07 including Gujarat and utilization of funds was very low and also several performance failures were observed;

(d) if so, the reaction of the Government thereto; and

(e) the steps taken/proposed to be taken by the Government to remove these deficiencies and make the scheme more effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The Bureau of Police Research & Development (BPR&D) was entrusted with the task of conducting a holistic study on the impact of MPF Scheme on the modernization of State Police Forces and also to make an assessment of requirement of State Police Forces for the next 5-10 years. The BPR&D had outsourced the study to M/s Ernst & Young Pvt. Ltd. The key findings of the assessment study conducted by M/s Ernst & Young are given in the Statement at Annexure-I.

(c) to (e): The Comptroller and Auditor General (C & AG) had commissioned a comprehensive audit exercise to assess the efficacy of the Modernization of State Police Forces Scheme (MPF Scheme) through individual performance audit reviews of States. In the C&AG audit report, implementation of the MPF Scheme in 16 States namely Andhra Pradesh, Bihar, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Uttar Pradesh, West Bengal, Arunachal Pradesh, Manipur, Meghalaya, Mizoram and Nagaland has been reviewed and State-wise findings have been given. Gujarat was not covered in the said audit. Though audit has pointed out certain shortcomings like slow utilization of funds in the same year, non-release of State share in the implementation of the MPF Scheme, it has been observed that almost all States had benefited from the Ministry of Home Affairs' enhanced funding programme. Copies of the C&AG report were sent the concerned State Governments for remedial action.

In order to monitor timely and appropriate use of funds sanctioned and released under the MPF Scheme, a system of quarterly concurrent audit has been put in place since last quarter of 2008-09.